

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 155  
**173/241-242(PB)/2019**

**IN THE MATTER OF:**

Emaar Holding II

.... Applicant/petitioners

v.

Emaar MGF Land Ltd. & Ors.

.... Respondent

**Order under Section 241-242**

**Order delivered on 04.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

**ORDER**

List CA-678/2020 along with main Petition for hearing on **17<sup>th</sup>**  
and **18<sup>th</sup>** of **December 2020**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**